## Government of Jammu and Kashmir Department of Law, Justice and Parliamentary Affairs. (Judicial Administration Section) Civil Secretariat, Jammu/Srinagar.

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Subject:

Appointment of Mr Abdul Rashid Malik, Ex-District and Sessions Judge as Senior Additional Advocate General in the Srinagar wing of High Court of Jammu and Kashmir and Ladakh.

Government Order No. 9454- JK(LD) of 2022. Dated. 31- 10 - 2022.

Sanction is hereby accorded to appointment of Mr Abdul Rashid Malik, Ex-District and Sessions Judge as Senior Additional Advocate General in the Srinagar wing of High Court of Jammu and Kashmir and Ladakh.

The above said appointment shall be:-

- i. governed by the terms and conditions as envisaged in Government Order No. 1906-LD(A)) of 2015 dated 22-06-2015, Government Order No 2327-LD(A) of 2017 dated 16-06-2017, Government Order No 2328-LD(A) of 2017 dated 16-06-2017 and Government Order No 3378-LD(A) of 2019 dated 16-09-2019 and other orders in this behalf;
- ii. for a period of one year which shall be extended subject to satisfactory performance of the Advocate; and
- iii. shall be subject to orders passed in WP(C) PIL No 6 of 2021, titled Sushil Chandel Vs Union Territory of Jammu and Kashmir and others.

Note: In terms of Administrative Council Decision No. 35/4/2021 dated 10-03-2021 read with Government Order No.1678-JK(LD) of 2021 dated 24-03-2021, the Law Officer shall submit the information of cases on daily basis through Director Litigation Kashmir and fortnightly to the Department of Law Justice and P.A. on a devised proforma GC-I and GC-II and shall also furnish weekly/Department wise advance list of cases on each Friday or Saturday as the case may be on a devised proforma GC-III.

By Order of the Lieutenant Governor.

Sd/-(Achal Sethi) Secretary to Government Dated:31-10-2022.

No: Law-Jud/52/2022-10.

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## Copy to the:-

- 1. Learned Advocate General, Jammu and Kashmir, Srinagar
- 2. Principal Secretary to Hon'ble Lieutenant Governor, J&K, Srinagar.
- Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
- 4. Secretary to Government, General Administration Department.
- 5. Registrar General, High Court of Jammu and Kashmir and Ladakh, Srinagar.
- 6. Director Information, J&K, Srinagar
- 7. Director, Archives, Archaeology and Museums, J&K, Jammu/Srinagar.
- 8. Director Finance, Department of Law, Justice & P.A.
- 9. Director Litigation Kashmir.
- 10. Mr Abdul Rashid Malik, Senior Additional Advocate General.
- 11. Private Secretary to Chief Secretary, J&K for information of Chief Secretary.
- 12. Administrative Officer, office of Ld. Advocate General, J&K. He is requested to allow the Senior Additional Advocate General to join only after the production of relevant documents.
- 13. Private Secretary to Secretary to Government, Department of Law, Justice & P.A for information of Secretary.
- 14. Incharge website of the Department of Law, Justice and Parliamentary Affairs.
- 15. Government Order File.

16. Concerned File.

(Ashish Gupta)

Additional Secretary to Government

31-10-2022